

Fourteenth Loksabha

Session : 10

Date : 20-03-2007

Participants : [Bhardwaj Shri H.R.](#), [Soz Prof Saifuddin](#), [Gupta Shri Prem Chand](#), [Palanimanickam Shri S.S.](#), [Bansal Shri Pawan Kumar](#), [Dev Shri Sontosh Mohan](#), [Rajasekharan Shri M.V.](#), [Pawar Shri Sharad Chandra Govindrao](#), [Ola Shri Sis Ram](#), [Singh Dr. Raghuvansh Prasad](#), [Soni Smt. Ambika](#), [Pachauri Shri Suresh](#), [Panabaka Smt. Lakshmi](#), [Muniyappa Shri K.H.](#), [Aiyar Shri Mani Shankar](#)

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Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now items under Supplementary List of Business. Papers to be Laid.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR):

I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Animal Husbandry, Dairying and Fisheries, for the year 2007-2008.

(Placed in Library. See No. LT 6144/07)

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष जी, मैं, खान मंत्रालय के बार् 2007-2008 के परिणामी बजड़ों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पल्ल पर रखता हूँ:

(Placed in Library. See No. LT 6153/07)

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2007-2008.

(Placed in Library. See No. LT 6145/07)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Law and Justice for the year 2007-2008.

(Placed in Library. See No. LT 6146/07)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2007-2008.

(Placed in Library. See No. LT 6148/07)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2007-2008.

(Placed in Library. See No. LT 61494/07)

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : अध्यक्ष जी, मैं, निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) भू संसाधन विभाग, ग्रामीण विकास मंत्रालय के वार् 2007-08 के परिणामी बजट की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 6150/07)

- (2) ग्रामीण विकास विभाग, ग्रामीण विकास मंत्रालय के वार् 2007-08 के परिणामी बजट की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 6151/07)

- (3) पेय जल आपूर्ति विभाग, ग्रामीण विकास मंत्रालय के वार् 2007-08 के परिणामी बजट की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 6152/07)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tourism for the year 2007-2008.

(Placed in Library. See No. LT 6153/07)

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Culture for the year 2007-2008.

(Placed in Library. See No. LT 6154/07)

- (3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tourism for the year 2007-2008.

(Placed in Library. See No. LT 6155/07)

- (4) A copy of the Outcome Budget (Hindi and English versions) of the Ministry Culture for the year 2007-2008.

(Placed in Library. See No. LT 6156/07)

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Company Affairs for the year 2007-2008.

(Placed in Library. See No. LT 6157/07)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Company Affairs for the year 2007-2008.

(Placed in Library. See No. LT 6158/07)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2005-2006, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6159/07)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

- (1) A copy of the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendment), Regulations, 2005 (Hindi and English versions) published in Notification No. 28-13/2005-Ay in Gazette of India dated the 21st January, 2006 under sub-section (2) of section 32 of the Indian Medicine Central Act, 1970.

(Placed in Library. See No. LT 6160/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2002-2003.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2002-2003, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2002-2003.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 6161/07)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aids Prevention and Control Project (Voluntary Health Services), Chennai, for the year 2005-2006.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 6162/07)

- (6)

- (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2005-2006 along with Audited Accounts.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2005-2006 along with Audited Accounts together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2005-2006 along with Audited Accounts.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 6163/07)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-
- (i) S.O.2103(E) published in Gazette of India dated the 15th December, 2006 authorising the District Land Acquisition Officer, Rohtas as the competent authority to perform the functions of such authority under the National Highways Act, 1956.
 - (ii) S.O.2139(E) published in Gazette of India dated the 22nd December, 2006 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 33 (Ranchi-Jamshedpur section) in the State of Jharkhand.
 - (iii) S.O.2152(E) published in Gazette of India dated the 26th December, 2006 regarding acquisition of land for building (widening) of National Highway No. 57 (Muzaffarpur-Purnea section) in the State of Bihar.
 - (iv) S.O.2077(E) published in Gazette of India

dated the 7th December, 2006 notifying the fee to be recovered from the users of four-laned bypass taking off and ending at National Highway No.2 in the States of Uttar Pradesh and Bihar.

(Placed in Library. See No. LT 6164/07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 30 of the Regional Rural Banks Act, 1976.

- (1) The Wainganga, Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2006, published in Notification No. WKGB/HQ/SBN/173 in Gazette of India dated the 20th January, 2007.
- (2) The Saurashtra Gramin Bank (Officers and Employees) Service Regulations, 2006, published in Notification No. SGB/H.O./Per.-5253. in Gazette of India dated the 15th February, 2007.
- (3) The Utkal Gramya Bank (Officers and Employees) Service Regulations, 2006, published in Notification No. 12/7/2006-RRB in Gazette of India dated the 11th January, 2007.

(Placed in Library. See No. LT 6166/07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a copy of the Outcome Budgets (Hindi and English versions) of the Flagship Programmes for the year 2007-2008.

(Placed in Library. See No. LT 6130/07)

MR. SPEAKER: Just a minute; three Papers are to be laid.

Shri Sontosh Mohan Dev. You express your regret.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI SONTOSH MOHAN DEV): Sir, I extend my unconditional apology for not being present when you called my name earlier.

MR. SPEAKER: Thank you.

SHRI SONTOSH MOHAN DEV: Sir, I beg to lay on the Table a copy of the Mid Year Review (Hindi and English versions) of the Central Public Sector Enterprises for the year 2006-2007 (April-September).

(Placed in Library. See No. LT 6147/07)

MR. SPEAKER: Now, Shri Mani Shankar Aiyar.

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I extend my unconditional apologies to the House for not having been present.

MR. SPEAKER: Okay; thank you.

SHRI MANI SHANKAR AIYAR: Sir, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a)(i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2005-2006.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 6075/07)

(b)(i) Review of the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Guwahati, for the year 2005-2006.

(ii) Annual Report of the North-Eastern Handicrafts and Handlooms Development Corporation Limited, Guwahati, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6176/07)

MR. SPEAKER: Now, Shri M.V. Rajasekharan.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): Sir, I extend my unconditional apology for not being present when you called my name.

Sir, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Planning Commission for the year 2007-2008.
